SUBJECT:- PRESERVATION OF COMMUNIDADE DOCUMENTS

STARRED L.A.Q.NO. 001A

TABLED BY SHRI. RODOLFO FERNANDES, MLA
TO BE ANSWERED ON 09th March 2026

QUESTION	ANSWER
* Will the Minister for Archives be pleased to state :	By Shri. Pramod Sawant Hon'ble Chief Minister / Minister for Archives
(a) whether the Government is aware that most Communidades do not have a proper place to store their records;	Sir, Offices of Administrator of Communidades of Central Zone and South Zone has conveyed to Department of Archives to shift old Portuguese records to Archives since they face shortage of space.
(b) whether the Government is aware that some of the old documents are lost or deliberately destroyed; and	No.
(c) if so, the plans the Government has to resolve this issue and protect the ancestral documents of the Communidade and the people of Goa?	The Department of Archives has conveyed to Communidade Offices that Communidade records will be acquired once it is digitized. The Government vide Circular no. 4/71/ACQ/2020-21/DAA-933 dated 14/09/2020 has informed all the record creating agencies to digitize their records before transferring to the Department of Archives. The Government has formulated the Goa Public Records Act 2023 to regulate the management, administration and preservation of public records of the Government, local authorities, public sector undertakings, statutory bodies and corporations, commissions and committees constituted by the Government.